<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 225 OF 2016

Dated: 16th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Shree Cement Ltd. Vs. Chhattisgarh State Electricit	ty Reg	Appellant(s) ulatory Commission & AnrRespondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek Raj
Counsel for the Respondent(s)	:	Ms. Himanshi Rana (Proxy) for R-1 Mr. Pradeep Misra Mr. Manoj Ku. Sharma for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>31.07.2017.</u>

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt